

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &  
IA No.380 of 2016**

**Dated: 3<sup>rd</sup> November, 2017**

**In the matter of :**

**Gujarat Gas Ltd. .... Appellant(s)**

**Vs.**

**Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava  
Ms. Meghna Sengupta

Counsel for the Respondent(s) : Ms. Nikita Choukse for R.1

Mr. Sumit Kishore for PNGRB

**ORDER**

List the matter for further hearing on **19.01.2018.**

**Court Master**

Vg